General Circular No. 07 /2022

F.NO. 01/2/2021-CL-V-MCA-(Part-1) Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-1 Dated: 29th June, 2022

To,
DGCoA,
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: Further relaxation in paying additional fees in case of delay in filing Form 11 (Annual Return) by Limited Liability Partnerships up to 15th July, 2022- reg.

Madam/Sir(s),

In continuation of MCA General Circular no. 04/2022 dated 27.5.2022 on the captioned subject, it has been decided to further extend the timeline and allow LLPs to file e-Form 11 (Annual Return) for the Financial Year 2021-2022 without paying additional fees up to 15th July, 2022.

2. This issues with the approval of the competent authority.

Yours faithfully,

(Atma Sah)

Joint Director (Policy)

Copy forwarded to: -

- i. E-Governance section and web contents officer to place the circular on MCA website.
- ii. Guard file.